

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCA/176/CAA/2017
NAME OF THE PETITIONER(S) : IMPERIAL CONSUTANTS & SECURI PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
	PAWAN JHABAIKH	for Applicant Company.	K. P. Jhabaikh.

ORDER

Counsel for the applicant present and prayed time for making submissions in regard to the consent affidavits of the unsecured creditors of the Transferee company. Time extended at request. Put up on 06.11.2017 at 10.30 A.M.

- Sd -
K Anantha Padmanabha Swamy
Member (Judicial)

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